Selection of Gandhi Blocks in Andhra Pradesh

3819. SHRI YERRA
NARAYANASWAMY: Will the
Minister of RURAL AREAS &
EMPLOYMENT be pleased to state:

- (a) whether Government have received any representation to select some blocks as Gandhi Block in West Godavari district of Andhra Pradesh; and
- (b) if so, the names and details of blocks suggested for such selection?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS & EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA): (a) Yes, Sir.

(b) It was suggested that West Godavari District in Andhra Pradesh be selected where the scheme of Gandhi Block would be implemented.

Representation from Retired Employees of Uttar Pradesh Government

3820. SHRI GHUFRAN AZAM: Will the PRIME MINISTER be pleased to state:

- (a) whether the Central Government have forwarded a large number of representations/appeals received from the retired employees, to the Government of Uttar Pradesh for settlement of pension and other dues:
 - (b) if so, the details thereof;
- (c) whether these have been awaiting sanction of Government for the last two years or more; and
- (d) whether the Uttar Pradesh Governemnt is yet to take concrete steps to have them settled?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES & PENSIONS (SHRI. S.R. BALASUBRAMONIYAN): (a) to (d) Under the provisions of the Constitution of India, State Pensions are the concern of the respective State Governments. As such representations

appeals as and when received from the retired employees of the Government of Uttar Pradesh are sent to the State Government for taking necessary action. Details of these representations/appeals are not available with the Central Government.

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Finalisation of Allocations for Urban Development Programmes in Gujarat.

3821. SHRI CHIMANBHAI HARIBHAI SHUKLA: Will the PRIME MINISTER be pleased to state;

- (a) when allocation of funds for various urban development programmes in Gujarat for the remaining period of the 8th Five Year Plan has been finalised by Government;
 - (b) if so, what are the details thereof;
- (c) if not, what are the reasons therefor;
- (d) by when Government propose to finalise the allocations to enable the State Government to decide its priorities?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS & **EMPLOYMENT** (DR. VENKATESWARLU): (a) to (c) Funds are allocated by the Government of India for urban development programmes in Gujarat under the Scheme of Integrated Development of Small and Medium Towns (IDSMT). The allocation of funds for the remaining period of the 8th Plan to the State is not yet decided as certain information from the State including Government submission of utilisation certificates, consolidated list of priority towns, etc. are awaited from the State Government,

(d) The time of allocation of funds under IDSMT to Gujarat will depend upon the receipt of information called for from the State Government.